

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.12.2019 (MONDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4010 of 2019 in Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
2.	I.A. No. 4057 of 2019 in Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	Saurabh Jain-R2
3.	I.A. No. 3618 of 2019 in Comp. App. (AT) (Ins) No. 1068 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roy Chowdhuty	Raunak Dhillon
4.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
5.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1
6.	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd & Anr.	Shally Bhasin	Anoop Prakash Awasthi-R1
7.	Comp. App. (AT) (Ins) No. 1031 of 2019	A Jishnu Reddy. Vs. W Boutique Properties LLP & Ors.	Aman Leekha	Krishna Dev J –R1
8.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
9.	Comp. App. (AT) (Ins) No. 1058 of 2019	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	
10.	Comp. App. (AT) (Ins) No. 1098 of 2019	Sanjay Gupta, R.P. of Topworth Pipes & Tubes Pvt. Ltd. Vs. Committee of Creditor, Topworth Pipes & Tubes Pvt. Ltd.	Abhishek Anand	Megha Karnwal
11.	Comp. App. (AT) (Ins) No. 1136 of 2019	Vijay Kumar Ghai Vs. State Bank of India & Anr.	Rudrarti Kaur	

12.	Comp. App (AT) (Ins) No. 1344- 1345 of 2019	Canara Bank Vs. Kannan Tiruvengadam.	Rajesh Kumar	Diwakar Maheshwari
13.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
14.	Comp. App. (AT) (Ins) No. 1193 of 2019	State Tax Officer. Vs. Mekaster Engineering Ltd.	Aastha Mehta	
15.	Comp. App. (AT) (Ins) No. 1213 of 2019	National Highways Authority of India Vs. Transstroy Tirupati Tiruthani Chennai Tollways Pvt Ltd & Anr.	Gurvinder Suri	Abhishek Sharma- R1 Rajesh Kumar Gautam
16.	Comp. App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd & Anr.	Arijit Mazumdar	Aditya Vijay
17.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Fort Gloster Industries Ltd & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
18.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddhartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
19.	Comp. App (AT) (Ins) No. 1338 of 2019	Fort Gloster Industries Ltd. Vs. The resolution Professional, Fort Gloster Industries Ltd & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
20.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd & Ors.	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)
21.	Comp. App. (AT) (Ins) No. 1240 of 2019	Trevor Bull Vs. Jatin Madam Interim Resolution Professional & Ors.	Gyanendra Kumar	Sunil Sharma-R1
22.	Comp. App. (AT) (Ins) No. 1252 of 2019	Ashish Arjun Kumar Rathi. Liquidator of SBQ Steels Ltd. Vs. Ropal Rai	Pawan Bhushan	
23.	Comp. App. (AT) (Ins) No. 1259 of 2019	Gautam Singhania Vs. Loyal Scaffolding Pvt. Ltd.	Shanakari Mishra	
24.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	

25.	Comp. App. (AT) No.327 of 2019	Bejoy Kumar Chirimar & Anr. Vs. The Bloomfield Tea Company Ltd. & Ors.	Uttara Babbar	Dhruv Surana-R2,3
26.	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

For Admission (Fresh Cases)

27.	Comp. App (AT) (Ins) No. 1278 of 2019	Gandhar Oil Refinery (India) Ltd. Vs. Madhucon Sugar and Power Industries Ltd.	Nithin Sarvanan	
28.	Comp. App (AT) (Ins) No. 1329 of 2019	HDFC Bank Ltd. Vs. Bhagwan Das Auto Finance Ltd.	Sanjeev Pathak	
29.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt Ltd. Vs. GRG Estates Pvt Ltd.	Ayushmaan Bhutani	
30.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt Ltd. Vs. Shraman Estates Pvt Ltd.	Ayushmaan Bhutani	
31.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Misha	
32.	Comp. App (AT) (Ins) No. 1411 of 2019	Ashish Kumar Vs. Vinod Kumar P. Ambavat Resolution Professional, R.K Jain Construction India Pvt Ltd.	Amit Agrawal	
33.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt Ltd. Vs. FME Power solution (India) Ltd.	Rachit Devgun	
34.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors.	Manish Shekhari	
35.	Comp. App (AT) (Ins) No. 1414 of 2019	Committee of Creditors of Asian Colour Coated Ispat Ltd. Vs. K.K. Bassi, Resolution Professional of Asian Colour Coated Ispat Ltd.	Ankur Mittal	
36.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP	Samudra Sarangi	
37.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors.	Manish	

38.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce		
39.	Comp. App (AT) (Ins) No. 1418 of 2019	Sanwalchand Prem Chand Sanhghvi Vs. Chhandra Prakash Jain, RP of Scorodite Stainless (India) Pvt. Ltd. & Ors.	Akhilesh	
40.	Comp. App (AT) (Ins) No. 1419 of 2019	Sanjay Kumar Ruia Vs. The Catholic Syrian Bank & Ors.	Vijay Nair	
41.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors.	Karan Gandhi	
42.	Comp. App. (AT) No. 350 of 2019	S.R. Mohan & Anr. Vs. Duvalla Deekshitutu & Ors.	Kiran B.S.	
43.	Comp. App. (AT) No.353 of 2019	Linoxi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	
44.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
45.	Contempt Case (At) No. 26 of 2019 Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	S.S. Shekhawat

For Admission (After Notice)

46.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	
47.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	
48.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	
49.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4
50.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	

51.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt Ltd & Ors.	Dhruv Gupta	
52.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	
53.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd With	H.P Bhardwaj	K. Datta
54.	Comp. App. (AT) (Ins) No. 1251 of 2019	Arunkant Rai. Vs. Allahabad Bank & Anr.	Narendera M. Sharma	
55.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
56.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC
57.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
58.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
59.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
60.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	Chetan Roy	Gagan Bothra
61.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors.	Abhijit S. Roy.	
62.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	Yugank Goel (R2), Supriya Jain(RP)

63.	Comp. App (AT) (Ins) No. 993 of 2019	Bijay Kumar Agarwal. Vs. State Bank of India & Anr.	Soumya Dutta	Avinesh Mohapatra Parth D. Tandon- SBI Nipun Gautam-IRP
64.	Comp. App. (AT) (Ins) No. 1022 of 2019	Qutab Realcon Pvt Ltd. Vs. Ramria Associates Pvt Ltd.	Anurag Bhatt	
65.	Comp. App. (AT) (Ins) No. 1233 of 2019	Excel Infra Logistics Pvt. Ltd. Vs. Karnani Solvex Pvt. Ltd.	Pradhuman Gohil	
66.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. With	Mithun Shashank	
67.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
68.	Comp. App. (AT) (Ins) No. 1374 of 2019	Shiv Kumar Eashwaran Vs. NTC Logistics India (P) Ltd.	Giutham Shivshankar	
69.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain

After the above or 12:30 PM, whichever is earlier.

For Admission (After Notice)

70.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
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Note: - The Court will rise at 01:00 PM.

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1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
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Registrar